

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA NO. 2082/2003

New Delhi, this the 10th day of September, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri R.K. Upadhyaya, Member (A)

Sutendra Kumar Saksena,
S/o Late Shri Roshan Lal Verma,
Retd. Station Manager Harthala,
Northern Railway,
Moradabad Division.Applicant

(By Shri H.K. Chakravarty, Advocate)

Versus

1. Union of India
through Secretary,
Ministry of Railways,
Railway Board,
New Delhi.
2. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
3. The Divisional Railway Manager,
Northern Railway,
Moradabad.Respondents

ORDER (ORAL)

Justice V.S. Aggarwal, Chairman

The appeal of the applicant is stated to be pending with the General Manager. It is dated 20.02.2002. At this stage, when rights of the respondents are not likely to be affected, we deem it unnecessary to give a show cause while disposing of the present application. It is directed that appeal of the applicant should be decided preferably within six months from the receipt of this order and decision should be communicated to the applicant.



(R.K. Upadhyaya)
Member (A)



(V.S. Aggarwal)
Chairman

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